

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2109
ANSWERED ON:18.12.2013
ACTION PLAN AND FINANCIAL ALLOCATIONS TO NEW STATES
Pandey Saroj

Will the Minister of PLANNING be pleased to state:

- (a) whether the Union Government has formulated any action plan and made financial allocations for the overall and speedy development of newly formed States like Chhattisgarh, Jharkhand and Uttarakhand in the Twelfth Five Year Plan;
- (b) if so, the details thereof, State-wise; and
- (c) the details of funds released to these States by the Union Government so far, State-wise against the said allocation along with the funds yet to be released?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) & (b): The State of Chhattisgarh, Jharkhand and Uttarakhand which were newly formed some years ago have prepared their State-wise 12th Five Year Plan for the overall speedy development in accordance with the development priorities of the 12th Plan. The size of the 12th Plan of these States to be funded from their own resources including borrowings & Centre's resources are as follows:

Chhattisgarh Rs. 1,31,728 crore
Jharkhand Rs. 1,10,240 crore
Uttarakhand Rs. 46,580 crore

(c): During the first year of the 12th Plan (2012-13), the Union Government has released funds for various development schemes on the plan side to these States as under:

Chhattisgarh Rs. 7,779 crore
Jharkhand Rs. 6,143 crore
Uttarakhand Rs. 4,717 crore